

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/76(CHE)/2022
NAME OF THE PETITIONER : Roc, Chennai
NAME OF THE RESPONDENT(S) : Questnet Enterprises India Pvt Ltd
UNDER SECTION : Sec 271-272 of CA, 2013

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Petitioner. Ld. Counsel Mr. Raj Jhabakh for Income Tax Department. Ld. Counsel Mr. G. Pranav for the Respondent.

Counsel for ROC sought short adjournment.

List the petition for hearing on **14.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk